GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:2118 ANSWERED ON:12.08.2011 ALCOHOLIC DE-ADDICTION CENTRES IN GRAM PANCHAYATS Chavan Shri Harischandra Deoram

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government proposes to implement Centrally sponsored scheme for opening of alcoholic de-addiction centres at the Gram Panchayat level;

(b) If so, the details thereof; and

(c) the time by which the scheme is likely to be implemented?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI V.KISHORE CHANDRA DEO)

(a) to (c): There is no proposal to implement Centrally Sponsored Scheme for opening of Alcoholic De-addiction Centres at the Gram Panchayat Level under consideration of the Ministry of Panchayati Raj. However, Ministry of Social Justice & Empowerment implement a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided, inter- alia,to non-governmental organizations, Panchayati Raj Institutions, Urban Local Bodies, Nehru Yuva Kendra Sangthan etc. for running Integrated, Rehabilitation Centre for Addicts (IRCAs) to provide composite /integrated services for the rehabilitation of the addicts on the basis of recommendation of the State Government. The Scheme of Assistance for the prevention of Alcoholism & Substance (Drugs) Abuse and for Social Defense Services was revised w.e.f. Ist October 2008. As per the revised Scheme, Panchayati Raj Institutions (PRIs), Urban Local Bodies (ULBs), organizations/institutions fully funded or managed by State/Central Governments are eligible for assistance.